

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF JANTA GLASS LIMITED

1.	NAME OF THE CORPORATE DEBTOR	JANTA GLASS LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	16/02/2006
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES, MUMBAI
4.	CORPORATE IDENTITY NUMBER	U33201MH2006PLC159950
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF THE CORPORATE DEBTOR	2 nd FLOOR PAREKH MARKET ,MG .ROAD , GHATKOPAR EAST,MUMBAI-400077
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	27/01/2021
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	05/02/2021 (Order passed on 27/01/2021 and received by liquidator on 05/02/2021)
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	ASHISH VYAS IBBI/IPA-001/IP/P-01520/2018-2019/12267
9.	ADDRESS AND EMAIL ID OF THE LIQUIDATOR AS REGISTERED WITH THE BOARD	B-1A,VICEROY COURT, THAKUR VILLAGE KANDIVALI (EAST) MUMBAI,MAHARASHTRA-400101 Email: ashishvyas2006@gmail.com
10.	ADDRESS AND EMAIL ID TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	A-WING 402, SUASHISH IT PARK, BORIVALI (EAST) MUMBAI MAHARASHTRA-400066 Email ID: irp.jantaglass@gmail.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	07/03/2021

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench, has ordered the commencement of liquidation of the **JANTA GLASS LIMITED** on **27th JANUARY 2021**. The said order received by the Liquidator on **05th FEBRUARY 2021**.

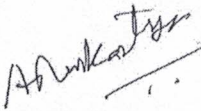
The stakeholders of **JANTA GLASS LIMITED** are hereby called upon to submit their claims with proof on or before **07th MARCH 2021**, to the liquidator at the address mentioned against **item 10**.

The financial creditors shall submit their claims with proof by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. The proof of claims is to be submitted by way of the following forms along with Affidavit:

Form C- For Operational Creditors Except Workmen and Employees, Form D – Financial Creditors, Form E- For Workman or Employee, Form F-For Authorised Representative of Workmen or Employees, Form G- For Any Other Stakeholder. Forms can be downloaded from <https://ibbi.gov.in/home/downloads>

Submission of false or misleading proofs of claim shall attract penalties.

Date: **9th FEBRUARY 2021**
Place: **Mumbai**


ASHISH VYAS
Liquidator for JANTA GLASS LIMITED
(IBBI/IPA-001/IP/P-01520/2018-2019/12267)

